

**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 17 -04-2021**


Morning Session	Afternoon Session
Hearing	Hearing
1.CC.4711/2014	1.Cmis.195/2019
2.CC.7463/2016	2.Cmis.2/2021
3.CC.4973/2017	3.Cmis.84/2021
4.CC.773/2019	4.Cmis.113/2021
5.CC.7192/2018	5.PCR.97/2021
6.CC.7894/2028	6.CMis.116/2021
7.CC.915/2019	7.CMis.139/2021
8.CC.1320/2019	8.CMis.203/2021
9.CC.1790/2019	9.CMis.216/2021
10.CC.5196/2019	10.CMis.241/2021
11.CC.7545/2019	11.CMis.242/2021
12.CC.11965/19	12.CMis.243/2021
13.CC.12940/19	13.CMis.244/2021
14.CC.13929/19	14.Cmis.245/2021
15.CC.160/2020	OBJECTIONS
16.PCR.55/2021	15.Cmis.8/2013
17.PCR.138/2021	16.Cmis.326/2018
18.CC.1859/2010	17.CC.4850/2019
19.CC.5019/2013	18.Cmis.49/2021
20.CC.12818/19	EVIDENCE
21.CC.14266/2019	19.Cmis.92/2016
22.CC.2384/2020	20.Cmis.776/2016
23.CC.4123/2020	21.Cmis.29/2020
24.CC.7970/2020	22.CC.5255/2018
25.CC.136/2021	CHARGE/PLEA
26.CC.364/2021	23.CC.5332/2016
EVIDENCE	24.CC.10557/2019
27.PCR.17/2019	25.CC.10712/2020
28.PCR.38/2021	26.CC14813/2020
29.PCR.72/2021	313 STATEMENT
30.PCR.225/2021	27.CC.1772/2019
31.CC.1902/2013	ORDERS
32.CC.2125/2016	28.CC.2581/2019
33.CC.294/2018	29.Cmis.471/2017
	NOTICE
	30.Cmis.146/2020

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of Addl.Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 17.04.2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.6722/2016	1.CC.1718/2009
2.CC.8022/2017	2.CC.8497/2013
3.CC.1749/2017	3.CC.1775/2015
4.CC.8712/2017	4.CC.3516/2015
5.CC.320/2017	5.CC.3507/2015
6.CC.473/2017	6.CC.6569/2016
7.CC.3450/2017	7.CC.8207/2016
8.CC.2118/2017	8.CC.1641/2018
9.CC.2117/2017	9.CC.3988/2018
10.CC.2711/2017	10.CC.4134/2018
11.PCR.901/2019	11.CC.7282/2019
12.PCR.450/2020	12.CC.5067/2019
13.PCR.111/2021	13.CC.8232/2019
14.PCR.448/2020	14.CC.14001/2019
15.PCR.130/2019	15.CC.9770/2020
16.PCR.355/2020	16.CC.4272/2020
17.PCR.178/2021	17.CC.4311/2020
18.PCR.273/2017	18.CC.4312/2020
19.PCR.687/2019	19.CC.8128/2020
20.PCR.712/2019	20.CC.8169/2020
21.PCR.697/2019	21.CC.2169/2020
22.PCR.381/2020	22.CC.9772/2020
23.PCR.388/2020	23.CC.9771/2020
24.C.misc.195/2020	24.CC.9779/2020
25.C.misc.429/2019	25.CC.3548/2010
26.C.misc.7/2021	26.CC.1548/2007
27.C.misc.153/2020	27.CR.117/2005
28.C.misc.275/2019	28.CR.137/2006
29.C.misc.506/2019	29.CR.177/2009
30.C.misc.135/2017	30.CR.278/2010
31.C.misc.523/2017	31.CR.305/2017
	32.CR.33/2018
	33.CR.135/2018
	34.CR.165/2018
	35.CR.179/2020

Note:All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.


Chief Ministerial Officer
Chief Judicial Magistrate Court
Bangalore Rural District
Bangalore.